

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 7

**CA 442/2022 in C.A.(CAA)/66(MB)2022**

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **26.09.2022**

NAME OF THE PARTIES: - **HAZEL MERCANTILE LIMITED**

*Appearance (via video-conference):*

For the Applicant : Mr. Gaurav Joshi, Sr. Advocate

Sections 230-232 of the Companies Act, 2013 & Rule 11 of NCLT, 2016

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ORDER

Heard Ld. Sr. Counsel for the Applicant for a considerable time. Reserved for orders.

**Sd/-**

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

JUSTICE P.N. DESHMUKH  
Member (Judicial)

Vedant Kedare